

**Department of Justice
Ministry of Law & Justice
Government of India**

Department of Justice seeks to engage following personnel on contract basis, initially for a period of upto March, 2020 (which may be extended on need basis) for State Project Team being set up at State Legal Services Authorities (SLSA) of the respective states:

S.No	Designation	Remuneration (Per month)	Essential Qualifications and Experience	No. of Personnel
1	Project Coordinator	45,000/-	Degree in law, sociology, Public Administration, Economics, Social Work, Political Science Desirable:- Post Graduation or Masters degree in Social Work, Management. Experience: - Minimum 2-3 years of post-qualification experience in project implementation/management.	07 (one each for Kohima, Guwahati, Aizawl, Itanagar, Gangtok, Shilong, Jammu & Srinagar)
2	Project Assistant	25,000/-	Degree in any subject and conversant in computers.	04 (One each for Guwahati, Itanagar, Shilong, Aizawl)

Details including Terms of Reference are available on the Ministry's website- www.doj.gov.in. Remuneration indicated is, all inclusive & consolidated and no additional benefits like Pension, Accommodation, CGHS benefits etc. are payable. Eligible candidates may send their applications by 7th June 2019, in prescribed format with self attested copies of certificates, qualification and experience only through email jsl-doj@gov.in. Physical applications. Applications received incomplete or after due date shall not be entertained. Only short-listed candidates will be intimated. The Department of Justice reserves the right to reject any or all applications without assigning any reason.

**Sd/-
(Director)**